

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

ORIGINAL APPLICATION NO:236/98

Dated, this Tuesday the 22nd day of November 1999.

Shri Nathoo Govind & 57 Ors. Applicant.

Shri.S.M.Patrikar Advocate for the
Applicant.

VERSUS

Union of India & 60rs. Respondents.

Shri V.S.Masurkar & Shri R.S.Sundaram Advocate for the
Respondents.

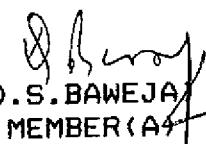
CORAM: HON'BLE SHRI D.S.Baweja, Member(A)

HON'BLE SHRI S.L.JAIN, MEMBER(J)

(i) To be referred to the Reporter or not?

(ii) Whether it needs to be circulated to other Benches
of the Tribunal?

(iii) Library?


(D.S.BAWEJA)
MEMBER(A)

abp

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH
ORIGINAL APPLICATION NO:236/98.
DATED THE 16TH DAY OF NOVEMBER,99.

CORAM:HON'BLE SHRI D.S.BAWEJA, MEMBER(A).
HON'BLE SHRI S.L.JAIN, MEMBER(j).

1. Nathoo Govind.
2. Pandurang Ganpat.
3. Lesli Joseph.
4. Ashok Sampat Jadhav
5. Suresh Arjun
6. Suresh Dulichand
7. Mahesh Rajaram
8. Omprakash Ganpatram.
9. Madhukar Janak
10. Maroti Mangarya
11. Digambar Bhimrao
12. Divakar Mahadev
13. Faimulla Khan
14. Sunil Kumar Chandrabhan
15. Purushottam Narayan
16. Shyamkant Paraskar
17. Vijay Akaram
18. Ashok Rooprao
19. Gutani Baliram
20. Prakash Shyamrao
21. Goutam Haribhao
22. Ghanashyam Zanku
23. Vijay Vasantrao Bhagat
24. Anil Sadashiv Borkar
25. Ashok Kumar Choubey
26. Digambar Vasantrao
27. Surjitsingh Gill.
28. Mansingh Attarsingh
29. Sudhakar Hiraman
30. Suresh Babulal
31. Narendra Ramshiromani
32. Niraj Narayan
33. Rajendra Nagorao
34. Ganesh Rambhau Jain
35. Rajesh Jagannath
36. Manoj D Bhagat
37. Bhimprasad Bhaiyalal
38. Lateef
39. Jaidev
40. Komal
41. Harish Kodiram
42. Pandurao Udhaov
43. Daya Shankar
44. Ram Kailash
45. Abdul Aziz
46. Jagannath
47. Krishnarao Chunnilal
48. Lakhnial
49. Pannanath

50. Shiv Das
51. Hemchand
52. Dindayal
53. Nandkishore
54. Anauila Khan
55. Raju M Aaglave
56. Prakash Kashyap
57. Vishvanath Sadashiv
58. Abdul Vahid
All Diesel Assistant of Central
Railway, Ajni, Nagpur. Applicants.

By Advocate Shri S.M.Patrikar

v/s.

1. Union of India Through
The General Manager,
Central Railway.
2. Divisional Railway Manager,
Central Railway,
Nagpur.
3. Sunil D Nagpurkar
4. C.H.Venkatchalpatirao
5. Prashant N Gadikar
6. A.Roy Matthew

All C/o. Chief Crew Controller,
Central Railway, Drivers Lobby
Ajni, Tahsil and District:Nagpur. Respondents.

By Advocates Shri V.S.Masurkar and
Shri R.S.Sundaram.

(ORDER) (ORAL)

Per Shri D.S.Baweja, Member(A),

Heard Shri S.M.Patrikar, Counsel for Applicant, Shri
R.S.Sundaram and Shri V.S.Masurkar, Counsel for Respondents.

2. The applicants who are Departmental Promotees as Diesel
Assistant in Nagpur Division of Central Railway have filed the
present OA challenging the Provisional Seniority List dated
18/11/97 where they have been shown as Junior to Direct
Recruits with a prayer to stay the operation of this seniority
list and direct the respondents to give promotions on the basis

(N)

...3.

of confirmed and final seniority list dated 7/2/1994.

3. The official respondents as well as private respondents have filed written statement. There is a subsequent development after filing of this OA on 12/3/98 with regard to the seniority of the applicants. The learned counsel for applicants submits that the respondents have issued letter *wherein it is laid down that promotees would be restored* dated 6/1/98 *wherein* back to their seniority from the date of promotion above direct recruits and thereby the seniority list dated 7/2/92 has been restored. In view of this development, the counsel for applicant submits that the OA has become infructuous.

4. In view of the above submission, the OA stands disposed of accordingly. No orders as to costs.

S.L.Jain
(S.L.JAIN)
MEMBER(J)

D.S.Baweja
(D.S.BAWEJA)
MEMBER(A)

abp